

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10966/2020

PRAVASI LEGAL CELL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 49798/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 57131/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 51968/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 66555/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 66564/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 69012/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 66553/2020 - INTERVENTION APPLICATION
IA No. 58204/2020 - INTERVENTION APPLICATION
IA No. 57130/2020 - INTERVENTION APPLICATION
IA No. 69010/2020 - INTERVENTION APPLICATION
IA No. 51928/2020 - INTERVENTION/IMPLEADMENT
IA No. 48448/2020 - INTERVENTION/IMPLEADMENT
IA No. 56241/2020 - INTERVENTION/IMPLEADMENT
IA No. 56233/2020 - INTERVENTION/IMPLEADMENT
IA No. 67770/2020 - INTERVENTION/IMPLEADMENT
IA No. 67774/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH

W.P.(C) No. 595/2020 (X)

(IA No. 56959/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT and IA No. 56955/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Writ Petition(s)(Civil) No(s). 952/2020
(FOR I.R. and IA No.83467/2020-EXEMPTION FROM FILING AFFIDAVIT)

Writ Petition(s)(Civil) No(s). 570/2020
(FOR IA No.54776/2020-EXEMPTION FROM FILING AFFIDAVIT, IA No. 80034/2020 - APPLICATION FOR SUBSTITUTION, IA No. 54776/2020 - EXEMPTION FROM FILING AFFIDAVIT AND IA No. 74332/2020 - INTERVENTION/IMPLEADMENT)

Date : 01-09-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Sanjay Hegde, Sr. Adv.
Mr. Jose Abraham, AOR
Mr. M.P. Srivignesh, Adv.
Mr. Blessan Mathews, Adv.

Ms. Liz Mathew, Adv.
Ms. Sonal Jain, Adv.

Mr. C.A. Sundaram, Sr. Adv.
Mr. Rohit Anil Rathi, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
- Mr. Rajat Nair, Adv
o Mr. Kanu Agrawal, Adv.
▪ Mr. Ashok Panigrahi, Adv.
▪ Mr. B.V. Balram Das, Adv.

Ms. Neela Gokhale, Adv.
Mr. Harshwardhan Bhende, Adv.
Ms. Anannya Ghosh, AOR

Mr. Harish Salve, Senior Advocate
Mr. Atul Sharma Advocate
Mr. Sanjay Gupta Advocate
[Mr.](#) Uday Gupta Advocate
Mr. Abhishek Sharma Advocate
Ms. Shivani Lal Advocate
Mr. Ashly Cherian Advocate
Mr. Hiren Dasan Advocate
Mr. M.K. Tripathi Advocate
Ms. Harshita Agarwal, Adv.
Mr. Vivek Singh, AOR

Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. E.C. Agrawala, AOR

Mr. Kunal Cheema, Advocate
Ms. Aditi Parkhi, Adv.

Ms. Anjana Gosain, Adv.
Mr. Anant Agrawal, Adv.
Ms. Shalini Nair, Adv.
Ms. Sweta Rani, AOR.

Mr. Rajinder Mathur, Adv.

Mr. Kaushal Yadav, Adv.

Mr. Puneet Jain, Adv.
Mr. Harsh Jain, Adv.

Mr. Harshit Khanduja, Adv.
Ms. Christi Jain, Adv.

Mr. Prateek K Chadha, AOR

Ms. K. Enatoli Sema, Adv.

Mr. Amit Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications for impleadment is allowed.

In pursuance of our order dated 12.06.2020, Mr. Tushar Mehta, learned Solicitor General submits that a meeting has been convened and some solution has already been arrived. He prays for time to bring on record such material.

As prayed for, let the affidavit be filed on behalf of the Ministry of Aviation within a week.

Writ Petition (C) No. 570/2020

Application for impleadment is allowed.

Mr. C.A. Sundaram submits that he be permitted to implead all the airlines as party.

Permission to implead all the airlines as party is granted.

Amended memo of party be filed by tomorrow (02.09.2020).

Learned counsel for the petitioner shall serve all the airlines through e-mail, as well as by dasti.

List the matters on 09.09.2020.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER